



2026:AHC:26620

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19176 of 2025

Itwari Lal Yadav

.....Petitioner(s)

Versus

The State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Irfan Ahmad Malik, Mohd. Parvez
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Time Extension Application No.2 of 2026

1. By way of Time Extension Application, further time has been sought in the order dated 18.12.2025 for extending the date from 09.01.2026 to 27.02.2026.

2. The application is **allowed** accordingly.

February 6, 2026

N.S.Rathour

(Vikas Budhwar,J.)